GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.3528 TO BE ANSWERED ON 08.08.2022

Funds allocated under NLCP

3528. SHRI ARJUN LAL MEENA

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to release the remaining amount of Rs. 5.26 crore as centre's share on Pushkar Sarovar Scheme under National Lake Conservation Plan (NLCP) scheme; and
- (b) if so, the time by which the said funds will be released and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) The project on 'Conservation and Sustainable Management of Pushkar Sarovar' in Ajmer (Rajasthan) was sanctioned by the Ministry of Environment, Forest and Climate Change (MoEF&CC) under National Lake Conservation Plan (NLCP) at a total cost of Rs. 48.37 crore for a period of 30 months on 70:30 funding pattern between Central and State Government of Rajasthan during financial year 2007-08 vide Ministry letter no. J-16011/6/2007-NRCD-II dated 25.02.2008. Out of which, Government of India share was to the tune of Rs. 33.86 Crore and remaining amount of Rs 14.51 Crore was as state share. The implementing agency for the project was Rajasthan Urban Infrastructure Development Project (RUIDP).

An amount of Rs. 27.612 crore as central share was released in four installments to Government of Rajasthan for conservation and management activities in Pushkar Sarovar. Merger of NLCP and National Wetland Conservation Programme into National Plan for Conservation of Aquatic Ecosystems (NPCA) was done during February, 2013.

As per scheme guidelines, the release of remaining amount of central share is subject to completion of due processes including codal formalities.
